

ICVL CHEMICALS LIMITED

Regd. Office : 66/1 Hansa Villa, Opp South Indian Gymkhana,

Bhauddaji Cross Road, Matunga, (CR), Mumbai - 400 019.

Tel: 022-24034235; Fax : 022-24031691; e-mail : secretarial@intellivitecapital.com

POST OFFER ADVERTISEMENT

This advertisement is being issued by Arihant Capital Markets Limited, Manager to the Offer on behalf of **Ram Alloy Castings Private Limited ("Acquirer")**, pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("**SEBI SAST Regulations**") in respect of Open Offer to acquire 84,52,580 Equity Shares, constituting 26% of the voting Equity Share Capital (the "**Offer**") of **ICVL Chemicals Limited ("Target Company")**. The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on March 11, 2014 in Financial Express (English, all editions); Jansatta (Hindi, all editions) and Mumbai Lakshwadeep (Marathi, Mumbai edition).

1. Name of the Target Company : ICVL Chemicals Limited
2. Name of the Acquirers : Ram Alloy Castings Private Limited
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Sharex Dynamic (India) Private Limited
5. Offer Details:
 - a. Date of Opening of the Offer : May 16, 2014
 - b. Date of closure of the Offer : May 29, 2014
6. Date of payment of consideration : Not Applicable as no shares were tendered
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actual
7.1	Offer Price	Rs. 6.20	Rs. 6.20
7.2	Aggregate number of shares tendered	84,52,580	NIL
7.3	Aggregate number of shares accepted	84,52,580	Not Applicable
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 5,24,05,996/-	Not Applicable
7.5	Shareholding of the Acquirers before Agreement/ Public Announcement (No. & %)	81,00,000 24.92%	81,00,000 24.92%
7.6	Shares Acquired by way of Agreement • Number • % of Fully Diluted Equity Share Capital	8,73,000 2.69%	8,73,000 2.69%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	84,52,580 26.00%	NIL Not Applicable
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL	NIL
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	1,74,25,580 53.61%	89,73,000 27.61%
7.10	Pre & Post offer shareholding of the Public	Pre-Offer : 2,35,36,920 (72.39%) Post-Offer : 1,50,84,340 (46.39%)	Pre-Offer : 2,35,36,920 (72.39%) Post-Offer : 2,35,36,920 (72.39%)

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI SAST Regulations.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and at the registered office of the Target Company.

On Behalf of the Acquirers issued by the Manager to the Offer



ARIHANT capital markets ltd.

MANAGER TO THE OFFER

Merchant Banking Division

SEBI REGN NO.: INM 000011070

3rd Floor, Krishna Bhavan, 67, Nehru Road,

Vile Parle (E), Mumbai- 400 057

Tel : 022-42254800/862; Fax : 022-42254880

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Website: www.arihantcapital.com

Contact Person: Mr. Satish Kumar P

Place: Mumbai

Date: 2nd June, 2014